

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 179 /UHC/Admin.A/2008

Dated: September 05, 2008.

District Judge, Chamoli is given additional charge of District Judge, Rudraprayag in addition to his present duties with a direction to hold the Court of District Judge, Rudraprayag at Rudraprayag for a week in a month. This arrangement shall continue till 30/11/2008.

No. 180. /UHC/Admin.A/2008

Dated: September 05, 2008.

Sri Vivek Bharti Sharma, Addl. District & Sessions Judge/ 1st F.T.C. Hardwar is transferred as posted as Addl. District & Sessions Judge, Roorkee, Distt. Hardwar in the vacant Court.

By Order of Hon'ble the Chief Justice

Sd/-

(V.K. Maheshwari)

Registrar General.